

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/151(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

| | |
|------------------|---|
| IN THE MATTER OF | INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF SARSWATI VINIMAY PRIVATE LIMITED) |
| UNDER SECTION | SEC 252 (3) - BY GOVERNMENT BODY |

Appearance via video conference/physically

For the Petitioner

Mr. S.K. Tiwari, Adv.

Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the ROC by speed post and email and place tracking information on record.
3. Reply affidavit, if any, be filed within two weeks.
4. Hardcopy of petition be filed before the next date of hearing.
5. Post this matter on **02.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)